

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

BU

No
Entertainment
of option

O.A. No. 109/1993
T.A. No.

DATE OF DECISION 30-3-1993

Shri Govind Sambhus Petitioner

Shri K.V. Oza Advocate for the Petitioner(s)

Versus

Union of India and others Respondent

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel Vice Chairman

The Hon'ble Mr. V. Radhakrishnan Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO

Shri Govind Anantrao Sambhus

Applicant.

Advocate

Shri K.V. Oza

Versus

1. The Secretary,
Central Board of Excise and Customs
Ministry of Finance, Department of
Revenue, Government of India, New Delhi

2. The Collector
Central Excise and Customs,
Customs House, Navrangpura
Ahmedabad.

3. The Addl. Collector (Personnel &
Vigilence) Central Excise & Customs
Customs Excise, Navrangpura, Ahmedabad.

Respondents.

House,

O R A L J U D G E M E N T

In

O.A. 109 of 1993

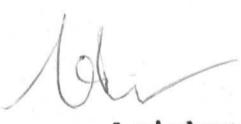
Date: 30-3-1993

Per Hon'ble

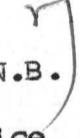
Shri N.B. Patel

Vice Chairman

Applicant and his advocate are absent. Yesterday also
they were absent. Matter is dismissed for default.


(V. Radhakrishnan)

Member (A)


(N.B.) Patel
Vice Chairman.

*AS.

CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

Application No. 07/109/93

of 19

Transfer Application No.

Old Writ. Pet. No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated: 07/04/93.

Countersigned.

Anil Raval
20/4/93
Section Officer/Court Officer.

R.S. Christian
Signature of the Dealing
Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT AHMEDABAD BENCH

INDEX SHEET

CAUSE TITLE: On/long/93 OF #9.

UF 19

NAMES OF THE PARTIES G. A. Shambus.

VERSUS

6. OF 1. 808

PART A B & C

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT AHMEDABAD BENCH

INDEX SHEET

CAUSE TITLE _____ OF \$19

NAMES OF THE PARTIES

VERSUS

PART A B & C